

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP 138 of 2019 [TP 122 of 2016(CP 27 of 2016)] With
IA 506 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2020**

Name of the Company: Alliance Industries Ltd
V/s
People International & Services Pvt Ltd

Section: 397-398 of the Companies Act, 2013/IA for Adjournment of Hearing

ORDER

Learned Senior Counsel Mr. Saurabh Soparkar appeared for Petitioner.

Learned Senior Counsel Mr. Navin Pahwa appeared for Respondent no.1.

Learned Counsel Mr. Sandeep Singhi appeared. Learned Counsel Mr. Amalpushp Shrotri appeared. Learned Counsel Mr. Ankit Dubey appeared. Learned Counsel Ms. Poonam Mathur appeared.

Heard Learned Senior Counsel for the Petitioner and also for Respondent no.1.

Matter is adjourned for further hearing on 08.01.2020 at 2.30 p.m.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 17th day of December, 2020

Prakash


(MADAN B GOSAVI)
MEMBER (JUDICIAL)